

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 44

CA 407/2023 IN C.A.(CAA)/292(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 26.10.2023

NAME OF THE PARTIES: JAYKAY FINHOLDING INDIA PVT LTD

Section 230- 232, 234 of the Companies Act, 2013 & Rule 11

ORDER

CA 407/2023

- 1) Mr. Amey Rane, Ld. Counsel for the Applicant is present.
- 2) Heard and Reserved for orders.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Vedant Kedare